

**Representation received by Commissioner for SC/ST**

8313. SHRI R. R. BHOLE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of representations received by the Commissioner for Scheduled Castes and Scheduled Tribes during the last three years;

(b) the number of cases disposed of within two months, four months, six months and more than six months;

(c) the number of cases in which justice was restored to the affected employees; and

(d) what action the Commissioner take when his contention in a particular case is not accepted by the concerned Department?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (d) Information is being collected and will be placed on the Table of the House.

**Cash Subsidies for Setting Up of Industries in Backward Areas**

8314. SHRI CHINTAMANI JENA: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose to continue to certain extent of percentage of cash subsidies to the new industries to be set up in economically backward districts;

(b) if so, what is the present system Government have adopted in this regard; and

(c) whether any changes in their pattern is being contemplated and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) The Central Investment Subsidy Scheme and Transport Subsidy Scheme are currently valid up to 31-3-1982.

(b) Entrepreneurs setting up industries in notified backward districts/ areas are eligible to Central Investment Subsidy at the rate of 15 per cent of the total fixed capital investment subject to a maximum of Rs. 15 lakhs. However, in respect of industrial units set up on or after 1-3-1981 in the notified backward districts/ areas in the North Eastern Region comprising the States of Assam, Meghalaya, Nagaland, Manipur, Tripura and the Union Territories of Arunachal Pradesh and Mizoram, subsidy will be available at 20 per cent subject to a maximum of Rs. 20 lakhs.

Under the Transport Subsidy Scheme industrial units located in the selected areas will be eligible for transport subsidy equivalent to 50 per cent of the transport costs of both raw materials as well as finished goods between the selected rail heads/ports and the location of the unit and vice versa.

(c) In order to review the working of various incentives and to set out suitable strategy for the development of backward areas, the Planning Commission had set up a high level National Committee on the Development of Backward Areas (NCDBA) under the Chairmanship of Shri B. Sivaraman, former Member, Planning Commission. The NCDBA submitted its report on 'Industrial Dispersal' in October, 1980, containing *inter alia* a review of the present Central Schemes of incentives and recommendations bearing on the criteria to be adopted for identifying industrially backward areas. The recommendations of the Committee are being examined in Planning Commission in consultation with the State Governments and concerned Ministries.

**Institutes Engaged in Research Work on Tribals**

8315. SHRI GIRIDHAR GOMANGO: Will the Minister of HOME AFFAIRS be pleased to state: